

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-193 OF 2020.

M. Ashraf Nagarwala

...Petitioner.

Versus

Margao Municipal Council and ors.

... Respondents.

Ms. A. Fernandes, Advocates for the petitioner.

Shri C. A. Coutinho, Advocate for the respondent no.1.

Coram: - DAMA SESHADRI NAIDU, J.

Date: -6th January 2021.

PC.

Petitioner's counsel informs me that the counsel for the respondent nos.2 and 3 has been COVID affected. Therefore, they could not appear before the Court.

Post the matter on 20.1.2021.

DAMA SESHADRI NAIDU, J.

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